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CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH.

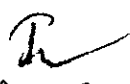
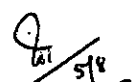
O.A.No. 142 of 1997

B.B.Ch. Moulidhara Rao Applicant(s)

V E R S U S

The Supdt. of Post Offices, Vizianagaram & Bt

Respondent(s)

Date	Office Note	ORDER
12-2-97		Heard Sd V. Venkateswara Rao, counsel for the applicant and Sd w. Subramanyam for Sd N.V. Raghava Reddy, standing counsel for respondents. 2. Admt. Issue notice to respondents.  HBS SP M(S)  HARN M(A) <u>5-8-97</u> Sh. K. Venkateswara Rao Sh. N.V. Raghava Reddy. Heard. Common order passed in OAs 142/97 and 1159/96. OA dismissed. Order vide separate sheet.  HARP M(A)

Admt. Notice
12/2/97
HARP
20/2